

**Central Administrative Tribunal
Principal Bench**

OA No. 411/2015

New Delhi this the 7th day of December, 2015

**Hon'ble Mr. V. Ajay Kumar, Member (J)
Hon'ble Dr. B.K. Sinha, Member (A)**

Shri Bibhu Dutt Mishra,
Aged about 46 years,
Additional Commissioner of Income Tax)
S/o Sh. Benudhar Mishra
R/o D-II/4, Road No.4,
Andrews Ganj,
New Delhi-110049

- Applicant

(By Advocate: Mr. Tanveer Ahmed Ansari)

VERSUS

Union of India, through

1. Secretary,
Ministry of Finance,
Department of Revenue,
North Block, New Delhi

2. Chairperson,
Central Board of Direct Taxes,
Ministry of Finance,
Department of Revenue,
North Block, New Delhi

3. Joint Secretary (Admin),
Central Board of Direct Taxes,
Ministry of Finance,
Department of Revenue,
North Block, New Delhi

-Respondents

(By Advocate: Shri Rajeev Kumar)

ORDER (Oral)

Mr. V. Ajay Kumar, Member (J):

When this matter was taken up for hearing, the learned counsel for the applicant seeks leave of this Tribunal to withdraw the OA. Accordingly, the OA is dismissed as withdrawn. No costs.

**(Dr. B.K. Sinha)
Member (A)**

**(V. Ajay Kumar)
Member (J)**

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